

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 627
ANSWERED ON 06/02/2024**

IMPLEMENTATION OF PENSION SCHEME FOR CITIZENS

**627. SHRI DINESH CHANDRA YADAV:
SHRI SANTOSH KUMAR:**

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to implement the pension scheme for all citizens above 60 years of age in the country and if so, the details thereof; and**
- (b) whether it is true that a uniform pension scheme is running for all citizens above 60 years of age in Bihar and it has also been proved to be quite effective and if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)**

(a) & (b) Under National Social Assistance Programme (NSAP) of Department of Rural Development, there is no proposal to implement pension scheme for all citizens above 60 years of age in the country. Old age pension under Indira Gandhi National Old Age Pension Scheme (IGNOAPS) of NSAP is given to old aged persons above 60 years belonging to Below Poverty Line (BPL) households as per state cap. Under IGNOAPS, monthly pension at the rate of Rs.200/- is given to old aged persons in the age group of 60 to 79 years. The amount of monthly pension is increased to Rs.500/- in respect of these beneficiaries on reaching the age of 80 years and above. In the Bihar state eligible beneficiaries get pension under the IGNOAPS up to the state ceiling. The state gives a top up of Rs.200 over the central assistance to the beneficiaries in the age group of 60-79 years.

Further, as per information received from State Govt. of Bihar, under MukhyamantriVridhdhan Pension Yojna of the State, old aged persons in the age group of 60 to 79 years in all income groups who are not recipient of any kind of salary, pension, family pension from the State or Central Government or any other social security pension are given monthly pension of Rs.400/-. The amount of monthly pension is increased to Rs.500/- in respect of these beneficiaries on reaching the age of 80 years and above.
